

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 79/(MAH)/2010/(T.P.)
CA No.

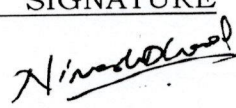
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Pravin Jain
V/s.
M/s. Diastar Jewellery Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

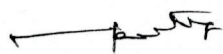
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Nimesh Dherod	Advocate Holding for Petitioner	

Order

C.P No. 79/397-398/NCLT/MB/MAH/2010

1. Petitioner side is present. Respondent side absent.
2. At the request of the Petitioners counsel, matter is listed on 8th September, 2016 at 02.00 p.m.
3. The Petitioner side is directed to communicate the next date of hearing to the Respondents.
4. List this matter as mentioned above for hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 22nd July, 2016.